

Telecom Disputes Settlement & Appellate Tribunal

New Delhi

No. 6/Judicial/Misc./TDSAT/2023

Dated: 20.12.2023

NOTICE

In consultation with Telecom Lawyers' Association (TLA), it has been decided that the hearing of cases in TDSAT fixed for 3rd, 4th and 5th January, 2024 shall take place through virtual mode.


Desk Officer

Copy to:

1. Telecom Lawyers' Association, TDSAT
2. Registrar-cum Principal Secretary, TDSAT.
3. Director, TDSAT.
4. Dy. Registrar, TDSAT.
5. PPS/PS to Hon'ble Chairperson and Members, TDSAT.
6. PPS (Court), TDSAT.
7. Notice Board.
8. TDSAT Website.